

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 43 of 2014 & I.A. Nos. 63 & 64 of 2014**

**Dated: 26<sup>th</sup> March, 2014.**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Justice Surendra Kumar, Judicial Member**

**Tata Power Delhi Distribution Ltd. ... Appellant(s)**

**Versus**

**SJVN Ltd. & Ors. .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Alok Shankar**

**Counsel for the Respondent(s) : Mr. R.B.Sharma for R-13**  
**Mr. M.G. Ramachandran**  
**Ms. Poorva Saigal for R.1**

**ORDER**

Be listed alongwith Appeal Nos. 63 of 2013, 143 of 2013, 158 of 2013, 77 of 2013, 259 of 2012, 55 of 2013 & 194 of 2013 on **4<sup>th</sup> April, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

rkt